

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

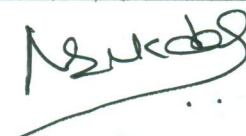
C.P.(IB) No. 93/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Bengal Polypet -Vs- Pincon Spirits Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Abhishek Sikdar operational  
Advocate Creditor

  
09.02.18

**ORDER**

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor has made a request for adjournment in view of the settlement talk between the parties. Prayer is allowed.

List it on 13/03/2018.

  
Sd

(Jinan K.R.)  
Member (J)

  
Sd

(V.P.Singh)  
Member (J)